

subjudice. So, can we discuss it in the House? That is my point. *...(Interruptions)..*

**THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY):** Now Mr. Upendra, you were a Minister. You know it pretty well.

**SHRI P. UPENDRA:** We never did such things.

**THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY):** I cannot compel the Ministers to respond unless and until they come forward. Now, that matter is over. Yes, Shri Sibtey Razi.

#### **Re. Supply of F-16 aircraft to Pakistan by U.S.A.**

**SYED SIBTEY RAZI (Uttar Pradesh):** Sir, with your permission I rise to appreciate and welcome the recent statement of the representative of the US State Department Mr. David Johnson. He has stated that the US Government had decided not to supply F-16 aircraft to Pakistan. We welcome and appreciate the stand taken by the US Government, because whenever such sophisticated aircraft or weapons and armaments had been supplied to Pakistan, they had been used against us. My submission through you, Sir, is that the US should completely scrap this contract, as it appears from the statement that the offer is still lying on the table for negotiations. It was suspended for some time, but we expect that, keeping in view the situation in this region, the supply of F-16 aircraft to Pakistan will create an imbalance of power in this region. We also appreciate the stand taken by the US Congress, that generally the US Congress does not support such stand taken by the State Department. My submission is that this sort of supply should not be effected to Pakistan, as Pakistan has made some atom bombs and these F-16 aircraft have a system for the delivery of atomic bombs. In this situation, the US Government's decision not to supply F-16 aircraft to Pakistan is a good one. But I feel that the contract for this supply should be scrapped once for all.

The recent visit of our hon. Prime Minister, Shri P.V. Narasimha Rao, to the United States, his address to the US Congress as well as his negotiations and discussions with the US

largest democracies of the world have come closer, and we hope that peace and tranquillity in this region will be maintained and nothing will be done for the supply of such armaments to Pakistan. In 1990 also, the US Government cancelled all its economic and military aid to Pakistan. Pakistan is continuously trying to destabilise our country in this region. It has started a proxy war against us. The destabilisation process is going on in J&K. Each and every step of Pakistan is heading towards destabilisation of this country and disturbance of peace and tranquillity in this region. I hope the U.S. will try to appreciate this. Whenever a U.S. representative came to our country or whenever our representative went to their country, we tried to get them know our position in this regard. With these words, I thank you very much.

#### **Re. Demand for supply of relevant documents to Jain Commission**

**श्री सुरेश पंचौरी (मध्य प्रदेश):** माननीय उप-सभाध्यक्ष जी, इस माननीय सदन में 13 मई 1994 को विशेष उल्लेख के माध्यम से मैंने सदन का ध्यान आकर्षित किया था कि श्री राजीव गांधी की निर्मम हत्या की जांच का पता करने के लिए जो जैन कमीशन का गठन किया गया है, उसे पर्याप्त दस्तावेज नहीं दिये जा रहे हैं। इस संबंध में मैंने पूरा ब्यौर भी प्रस्तुत किया था कि कौन-कौन से दस्तावेज चाहे गये हैं जो अभी तक जैन कमीशन को उपलब्ध नहीं कराए गये हैं। 14 मई 1994 को मैंने इस संबंध में माननीय गृह मंत्री जी को भी पत्र लिखा जिसका उत्तर 21 जून 1994 को मुझे प्राप्त हुआ जिसमें उन्होंने यह उल्लेख किया है कि

"The question of providing the relevant documents, material etc. to the Commission is already receiving the attention of the Government, and we will be filing our reply in the matter. Government has already provided certain documents material to the Commission.

माननीय उपसभाध्यक्ष महोदय, मैं बड़े अफसोस के साथ आपके माध्यम से सरकार का ध्यान आकर्षित करना चाहता हूँ कि अभी हाल में 9 अगस्त को जो जैन कमीशन से साराई हुई, उस तारीख तक जो दस्तावेज जैन कमीशन को उपलब्ध कराए गये हैं, वे जैन कमीशन के लिए पर्याप्त नहीं हैं।